

**Vessel traffic monitoring system**

3827. DR. JANARDHAN WAGHMARE: Will the Minister of SHIPPING be pleased to state:

- (a) whether Government proposes to introduce Vessel Traffic Monitoring System (VTMS) in all the ports of the country;
- (b) if so, the details thereof along with the present status of the projects; and
- (c) the steps being taken by Government to ensure timely completion of the projects?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) and (b) Yes, sir. The status of installation of Vessel Traffic Monitoring System (VTMS) in the major ports is given in Statement (*See below*). It was decided in the 13th Maritime State Development Council (MSDC) meeting held on 13th and 14th June, 2011 at Hyderabad that all the non-major ports dealing with EXIM cargo should install VTMS and the functioning of VTMS should be manned by appropriately qualified personnel.

(c) Ministry is monitoring the projects closely at Paradip, Visakhapatnam, Visakhapatnam Port Trust and Ennore Port Ltd.

***Statement****Details of the status of Installation of VTMS (Status) in Major Ports*

Sl. No.	Name of the Port	Status
1.	Mumbai/JNPT	Common VTMS installed.
2.	Kolkata	Installed.
3.	Cochin	Installed
4.	New Mangalore	Installed
5.	Mormugao	Installed
6.	Kandla	VTMS is installed for the Katchch region.
7.	Chennai	Installation completed. Trial operation in progress.
8.	Visakhapatnam	Action taken to upgrade the existing equipment with a powerful tool like mini-VTMS, which will be capable of providing information like VTMS.

Sl. No.	Name of the Port	Status
9.	Vo Chidambaranar	The port has signed an agreement with M/s. VIS SIM AS, Norway on 7.1.2012. Completion date for the project is December 2012.
10.	Paradip	Work order issued to M/s. Transas Marine Ltd. Date of commissioning of VTMS is 28.09.2012.
11.	Ennore	The port has appointed an advisor to prepare feasibility report, Tender Document, Techo-commercial evaluation of bids, placement of work order on the successful bidder and supervision of the entire installation and commissioning works. The adviser has submitted the Feasibility Report and the draft tender document for approval. Tender will be floated to execute the work within an year.

#### Heavy taxes on ship building industry

3828. SHRI BALWINDER SINGH BHUNDER: Will the Minister of SHIPPING be pleased to state:

- (a) whether the ship building industry is marred by heavy taxation and duties;
- (b) if so, the details of taxes and duties imposed on ship building industry;
- (c) whether there is a need for revising these taxes and duties in order to make the industry competitive; and
- (d) the efforts that have been made in this regard to reduce the burden of taxes and duties on ship building?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) and (b) The Indian shipbuilding industry is adversely affected by multiple taxes and duties levied on it. The details of taxes and duties imposed on shipbuilding industry are given below:

- (i) Excise duty @ 5% plus 3% cess totaling 5.15% on domestic sale of ships
- (ii) Value Added Tax (State VAT) on indigenous sale of ships as applicable in the States